

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 117 of 2013

Dated : 3rd September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

DNH Power Distribution Company Ltd. Appellant(s)

Versus

Joint Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Anish Garg (Rep) for JERC

ORDER

We have heard the learned counsel for the Appellant as well as the Representative appearing on behalf of the Commission. The learned counsel for the Appellant is directed to file her comprehensive Written Submissions on or before 16.09.2013 after serving copy on the other side. Thereafter, the Representative appearing on behalf of the Commission is directed to file its reply Written Submissions on or before 23.09.2013 after serving copy on the other side.

Post the matter for Reporting Compliance as well as for further submissions on **23.09.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**